

Annexure-6														
Name of the corporate debtor: Teerth Gopicon Limited ; Date of commencement of CIRP: 10th August, 2026 (Order received on 11th August 2026) ; List of creditors as on: 08th October, 2026														
List of operational creditors (Employees)														
(Amount in ₹)														
Sl. No.	Name of creditor	Details of claim received		Details of claim admitted					Amount of contingent claim	Amount of any mutual dues, that may be set- off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any	
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?						% of voting share in CoC
1	Lakshita Gupta	19-08-2026	₹ 1,26,452	₹ 1,26,452	Operational Creditor	Unsecured Creditor	-	No	-	-	₹ 0.00	₹ 0.00	-	
2	Ankit Mehta	23-08-2026	₹ 10,66,046	₹ 10,66,046	Operational Creditor	Unsecured Creditor	-	No	-	-	₹ 0.00	₹ 0.00	-	
3	Rani Solanki	24-08-2026	₹ 65,000	₹ 65,000	Operational Creditor	Unsecured Creditor	-	No	-	-	₹ 0.00	₹ 0.00	-	
4	Ankur Kothari	25-08-2026	₹ 7,70,000	₹ 7,70,000	Operational Creditor	Unsecured Creditor	-	No	-	-	₹ 0.00	₹ 0.00	-	
5	Ankita Nahar	25-08-2026	₹ 25,78,065	₹ 25,78,065	Operational Creditor	Unsecured Creditor	-	No	-	-	₹ 0.00	₹ 0.00	-	
6	Dilip Vekariya	25-08-2026	₹ 7,16,129	₹ 0	Operational Creditor	Unsecured Creditor	-	No	-	-	₹ 0.00	₹ 0.00	₹ 7,16,129	
7	Sangeeta Dangode	25-08-2026	₹ 2,14,839	₹ 0	Operational Creditor	Unsecured Creditor	-	No	-	-	₹ 0.00	₹ 0.00	₹ 2,14,839	
8	Aakash Yadav	25-08-2026	₹ 2,57,806	₹ 2,57,806	Operational Creditor	Unsecured Creditor	-	No	-	-	₹ 0.00	₹ 0.00	₹ 0	
9	Aarti Ingale	25-08-2026	₹ 1,43,226	₹ 1,43,226	Operational Creditor	Unsecured Creditor	-	No	-	-	₹ 0.00	₹ 0.00	₹ 0	
10	Chandan Yadav	25-08-2026	₹ 7,87,742	₹ 7,87,742	Operational Creditor	Unsecured Creditor	-	No	-	-	₹ 0.00	₹ 0.00	₹ 0	
11	Shyam Pawar	25-08-2026	₹ 3,58,065	₹ 3,58,065	Operational Creditor	Unsecured Creditor	-	No	-	-	₹ 0.00	₹ 0.00	₹ 0	
12	Diksha Shinde	25-08-2026	₹ 3,58,065	₹ 1,48,065	Operational Creditor	Unsecured Creditor	-	No	-	-	₹ 0.00	₹ 2,10,000	₹ 0	
13	Faiz Ahmad Reza	25-08-2026	₹ 25,54,194	₹ 25,54,194	Operational Creditor	Unsecured Creditor	-	No	-	-	₹ 0.00	₹ 0.00	₹ 0	
14	Diksha Joshi	25-08-2026	₹ 5,86,667	₹ 5,86,667	Operational Creditor	Unsecured Creditor	-	No	-	-	₹ 0.00	₹ 0.00	₹ 0	
15	Komal Ingale	25-08-2026	₹ 75,000	₹ 0	Operational Creditor	Unsecured Creditor	-	No	-	-	₹ 0.00	₹ 0.00	₹ 75,000	
16	Anil Niranjn	03-09-2026	₹ 4,20,000	₹ 4,20,000	Operational Creditor	Unsecured Creditor	-	No	-	-	₹ 0.00	₹ 0.00	₹ 0	
17	Vivek Malviya	04-09-2026	₹ 13,10,770	₹ 6,41,610	Operational Creditor	Unsecured Creditor	-	No	-	-	₹ 0.00	₹ 0.00	₹ 6,69,160	
18	Payal Baghel	05-09-2026	₹ 1,73,387	₹ 1,73,387	Operational Creditor	Unsecured Creditor	-	No	-	-	₹ 0.00	₹ 0.00	₹ 0	
19	Ankit Baghel	05-09-2026	₹ 1,05,000	₹ 0	Operational Creditor	Unsecured Creditor	-	No	-	-	₹ 0.00	₹ 0.00	₹ 1,05,000	
20	Dhruvil Dobariya	10-09-2026	₹ 2,10,000	₹ 2,10,000	Operational Creditor	Unsecured Creditor	-	No	-	-	₹ 0.00	₹ 0.00	₹ 0	
21	Dheerendra Pratap Singh Umath	12-09-2026	₹ 98,000	₹ 0	Operational Creditor	Unsecured Creditor	-	No	-	-	₹ 0.00	₹ 0.00	₹ 98,000	
22	Suraj Vishwakarma	07-10-2026	₹ 4,29,677	₹ 0	Operational Creditor	Unsecured Creditor	-	No	-	-	₹ 0.00	₹ 0.00	₹ 4,29,677	
23	Abhishek Sapate	06-10-2026	₹ 67,500	₹ 0	Operational Creditor	Unsecured Creditor	-	No	-	-	₹ 0.00	₹ 0.00	₹ 67,500	
24	Mohit Sapate	28-09-2026	₹ 72,666	₹ 0	Operational Creditor	Unsecured Creditor	-	No	-	-	₹ 0.00	₹ 0.00	₹ 72,666	
	Total		₹ 1,35,44,295	₹ 1,08,86,325							₹ 0	₹ 2,10,000	₹ 24,47,971	

Notes:

1. An application under Section 19(2) of the IBC bearing Diary No. 2401105/02913/2026 has also been filed detailing the events of non-cooperation by Suspended Board of Directors.
2. All claims have been provisionally admitted on the basis of submitted proof by claimants . No Records have been received from the ex-management of the Corporate Debtor. Claims shall be further verified subject to the provision of such records by the ex-management of the Corporate Debtor, or receipt of further information / documents from the claimants. The CoC may undergo change subject to the verification and collation of claims which is an ongoing process.
3. As per Regulation 14 of IBBI (CIRP) Regulations, 2016, where the amount claimed by a creditor is not precise due to any contingency or other reason, the interim resolution professional or the resolution professional, as the case may be, shall make the best estimate of the amount of the claim based on the information available with him. The interim resolution professional or the resolution professional, as the case may be, shall revise the amounts of claims admitted, including the estimates of claims made under sub regulation (1), as soon as may be practicable, when he comes across additional information warranting such revision.
4. The claims admitted are subject to further revision/substantiation/modification on the basis of any additional information / evidence / clarification which may be received subsequently and which warrant such revision/substantiation/modification.

